

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5636 - JK (LD) of 2026
DATED:- 28 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 28.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No.5636– JK (LD) of 2026 dated 28.04.2026

S.No.	Name of Officer	Case No./Title
1	Er. Faiz Ahmad Faiz, Executive Engineer, Electric Division- Bijbehara	WP(C) No. 791/2024 CM No. 2056/2024 titled Farooq Ahmad Haroo V/s UT of J&K and Ors.
2.	Er. Faiz Ahmad Faiz, Executive Engineer, Electric Division- Bijbehara	WP(C) No.1135/2023 titled Farooq Ahmad Ganie and Ors. v/s UT of J&K and Ors.
3.	Er. Mohammad Asif Khan, Executive Engineer, Electric Division- Handwara	OA No. 232/2023 titled Showkat Ahmad Bhat V/s UT of J&K and Ors.

Pervez *Im*